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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.183/252/HDB/2017
NAME OF THE COMPANY	ITPIL Software Solutions Private Limited
NAME OF THE PETITIONER(S)	ITPIL Software Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADHUSUDAN	CA	madhusud@ca@gmail.com	M. Madhusudan
		9246585998	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Madhusudan, learned CA for the Appellant, he is filing some of the details relating to the matter. Post the case on 17.01.2018.

Member (Technical)

Member (Judicial)